

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2320
ANSWERED ON:29.08.2007
KUDANKULAM NUCLEAR POWER PROJECT
Bellarmin Shri A.V.

Will the Minister of ATOMIC ENERGY be pleased to state:

- a] whether water for Kudankulam Nuclear Power Project will be drawn from Pechiparai Dam in Kanyakumari District;
- [b] if so, the details thereof and its impact on availability of water for the people in the area;
- [c] whether free movement of the villagers in the vicinity of the project area will be allowed during the proposed expansion of the said project in view of the fact that the first two units have attained criticality; and
- [d] if not, the manner in which the movement of the people residing near the project site is proposed to be regulated?

Answer

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

- (a) No, Sir.
- (b) Not applicable in view of (a) above.
- (c) The Units 1&2 have not attained criticality. Further, there are no restrictions on the movement of villagers outside the land which has been already acquired by NPCIL. This status will remain unaltered when the first two units attain criticality.
- (d) Does not arise in view of (c) above.